

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **14th August, 2019 :**

I

The **Hon'ble Shri Justice C. V. Bhadang** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang** is allowed before the Court presided over by the **Hon'ble Shri Justice Prithviraj K. Chavan.**

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Date : 14.08.2019

Sd/-

(Kiran A. Bagi)
Registrar (Judicial)